

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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C.P(IB) No. 361/KB/2017
CA(IB) No. 35/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	State Bank of India-Vs-Electrosteel Steels Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUVIK MAZUMDAR, Adv. } For Financial Creditor/
2. ARIF ALI, Adv. } SB1 *Sanuk Mazumdar*
15.01.2018.

1. AKHILESH KU. SHRIVASTAVA, Adv. } Operational Creditor
2. AKASH SHARMA, Ps. CS } Prefabs(Bihar) Pvt. Itc. *(Akash Sharma)*
15.01.18.

1. MS. PRAPA GANGULY } RP *Prapa Ganguly*
15.1.18.

ORDER

Ld. Counsel for the Resolution Professional (RP) financial creditor and operational creditor is present. No one is present from the corporate debtor's side.

CA No. 35/KB/2018 has been filed by the operational creditor for seeking certain directions against the RP. RP is directed to file reply within 7 days.

List it on 30/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)

Addressed to Person or Entity	Name & Designation of Addressee	Under Section (in Capital Letters)
102	Mr. T. M. SAMSON	20. 6. 2018